

15.04.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 31
HON'BLE MR.JUSTICE AMIT MAHAJAN

NOTE : ADVOCATES AND PARTIES IN PERSON ARE REQUESTED TO ADDRESS THE COURT AS 'SIR' AND AVOID ADDRESSING AS 'MY LORD', YOUR LORDSHIP' OR 'YOUR HONOUR'.

NOTE: "REQUEST SEEKING ADJOURNMENT DUE TO NON AVAILABILITY OF COUNSELS/LAWYERS WILL BE ENTERTAINED ONLY BETWEEN 10.15 AM TO 10.30 AM & 2.15 PM AND 2.30 PM (PRESENCE OF COUNSELS FOR BOTH SIDES IS NECESSARY)."

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

cmpooja.dhc@gov.in

[CLICK HERE TO JOIN VC](#)

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc7>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
48	CRL.M.C.-975/2025	SUMEDHA MANCHANDA V/s VARUN ANAND AND OTHERS	RASHID HASHMI	
	WITH CRL.M.C. 645/2025	OTHER DETAILS OF ADVOCATES: RASHID HASHMI()(9810052681)(PETITIONER)		

HIGH COURT OF DELHI
11.04.2025.

REGISTRAR (LISTING)

////////////////////////////////////